

| 1             | 2             | 3    | 4      | 5     |
|---------------|---------------|------|--------|-------|
| 25.           | Uttar Pradesh | 454  | 29749  | 2565  |
| 26.           | Uttarakhand   | 26   | 934    | 62    |
| 27.           | West Bengal   | 65   | 2542   | 259   |
| GRAND TOTAL : |               | 2573 | 191123 | 14019 |

#### **Enrolment of students by private institutions**

3437. SHRI B.S. GNANADESIKAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is concerned about the practice of private institutions enrolling thousands of students even before they get the mandatory recognition;

(b) if so, whether Government has constituted monitory mechanism to curb such irregularities in accrediting private institutions;

(c) if so, the details thereof and the number of private institutions which enrolled students beyond prescribed limit; and

(d) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) As per the information given by the All India Council for Technical Education (AICTE), the Council has not received any information or complaint about private institutions enrolling students before getting mandatory approval. The Council has yet to constitute a monitoring mechanism to curb such irregularities.

(c) and (d) During the academic year 2007-09 and 2008-10, 15 institutions offering PGDM courses have enrolled students beyond prescribed limits. As per the recommendations of the Executive Committee of the AICTE, all such institutions which admitted excess students over and above sanctioned intake have to disclose the information and are required to submit an affidavit on non judicial stamp paper of Rs. 100/- stating that they shall not repeat the same in future. They are also required to pay a penalty @75% of tuition fee.

#### **Establishment of model schools in Tamil Nadu**

3438. SHRI B.S. GNANADESIKAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has any plan to establish model schools on the lines of Central Schools in Educationally Backward Blocks (EBBs) especially in Tamil Nadu under the Eleventh Plan;

(b) if so, the number of such schools planned to be established in Tamil Nadu under the Eleventh Plan and proposed budget allocation for the same;

(c) whether Government has also proposed to set up model schools on the Public Private